

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 2002
ANSWERED ON 19.12.2022

PRESERVATION OF TEMPLES IN KARNATAKA

2002. SHRI NALIN KUMAR KATEEL:

Will the Minister of CULTURE be pleased to state:

- (a) the amount spent on conservation, restoration and preservation of Centrally Protected Monuments;
- (b) whether the temples under the jurisdiction of ASI in the State of Karnataka are in a good state of preservation and if so, the details thereof, temple-wise;
- (c) the details of regular conservation work undertaken by the ASI from time to time during the last three years in Karnataka along with the total expenditure involved therein; and
- (d) whether priests and other staff working at notified temples will be considered as Government employees and if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION
(SHRI G. KISHAN REDDY)

- (a) The details of expenditure incurred on conservation, restoration and preservation of Centrally Protected Monuments/Sites in the country during last three years are as under:-

(Amount Rs. In Lakhs)

S. No.	Year	Expenditure
1.	2019-20	43538.76
2.	2020-21	26083.41
3.	2021-22	26957.32

- (b) Yes, Sir. All Centrally Protected Monuments, including temples, are in a good state of & preservation. The details of expenditure incurred on conservation work undertaken by
- (c) the ASI during the last three years are as under:-

(Amount Rs. In Lakhs)

S. No.	Year	Expenditure
1.	2019-20	2855.00
2.	2020-21	2076.94
3.	2021-22	2506.80

- (d) No priests is deployed by ASI at notified monuments.
